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O.A. No. 519/06

ORDER DATED 12th May, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J)

Mr. B.S. Tripathy, Ld. Counsel appears for the applicant and seeks permission to with draw this Original Application at this stage. Mr. B.K. Mohapatra, Counsel for Respondents is present. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is disposed of as withdrawn. Without prejudice to seek his remedy before the concerned authorities.

K a ppan

MEMBER (J)